

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2807  
TO BE ANSWERED ON 19.12.2024**

**POLICIES FOR MIGRANT LABOURERS AND WORKERS**

**2807. # SHRI MITHLESH KUMAR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government is aware of the registration of 30 crore workers of the unorganized sector by September 2024 on the e-Shram portal and whether it has been seen as the only solution for all services;**
- (b) if so, whether Government has co-partnered with the relevant Ministries and if not, reasons therefor;**
- (c) whether Government is aware of the migrant labour policies like SWADES, Affordable Rental Housing Complexes (ARHCs) and Atmanirbhar Bharat Rozgar Yojana (ABRY) during COVID-19; and**
- (d) if so, whether any steps have been taken to monitor, evaluate and assess the impact of these schemes and if not, reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d):** The Ministry of Labour and Employment has launched eShram portal, on 26<sup>th</sup> August, 2021. It has been made available to the States/UTs for registration of unorganised workers, including migrant workers, on eShram portal. It also allows an unorganised worker to register on the portal on a self-declaration basis. The main objective of the eShram portal is to create a national database of unorganized workers, including migrant workers, seeded with Aadhaar, and facilitate registration under existing Social Security and Welfare Schemes to such workers. As on 15.12.2024, 30.47 crores workers have registered on this portal.

**Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21<sup>st</sup> October 2024. eShram-“One-Stop-Solution” entails integration of different Social Security/ Welfare schemes at single portal i.e. eShram.**

**Contd..2/-**

**So far, 12 schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Surakhsa Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana, Prime Minister Street Vendors AtmaNirbhar Nidhi (PM-SVANidhi), PM Awas Yojana- Urban (PMAY-U), PM Awas Yojana- Gramin (PMAY-G), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).**

**Government of India launched the SWADES (Skilled Workers Arrival Database for Employment Support) initiative for citizens returning under the Vande Bharat Mission at the beginning of the pandemic. SWADES is a joint initiative of the Ministry of Skill Development and Entrepreneurship, the Ministry of Civil Aviation and the Ministry of External Affairs which aims to create a database of returning citizens based on their skill sets and experience.**

**Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) on 31.07.2020 as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) with an objective to provide dignified living to urban migrants/poor near their workplace.**

**The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1<sup>st</sup> October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic.**

**The terminal date for registration of beneficiaries was 31.03.2022. The beneficiaries registered upto 31<sup>st</sup> March, 2022 will continue to receive the benefits for 2 years from the date of registration under the scheme.**

**As on 31.03.2024, a total of 60.49 lakhs employees have availed the benefit of the scheme in the country.**

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